

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 46 OF 2019

Dated: 6th September, 2019

In the matter of:

Serum Institute of India Private Limited

Versus

Maharashtra Electricity Regulatory Commission &Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **24.10.2019.**

Court Master/PS

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